

All the above schemes are being continued in the IX Plan also. Funds required for implementation of these scheme will be met from the Rubber Plantation Development Scheme and Infrastructure Development in Non-traditional Area for which the proposed outlays for the IXth plan is Rs. 5561 lakh and Rs. 1440 lakh respectively.

Levy of Service Charges by STC and MMTC

2037. SHRI LAJPAT RAI: Will the Minister of COMMERCE be pleased to state:

(a) whether STC and MMTC are charging service charges for importing different items;

(b) if so, the details thereof;

(c) whether there is great anomaly in service charges of different items especially on wheat and fertilizers;

(d) if so, the main reasons therefor; and

(e) The steps taken to remove the anomalies?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE): (a) Yes, Sir.

(b) The details of service charges in respect of STC and MMTC are given in the Statement. (See below).

(c) No, Sir.

(d) and (e) Do not arise.

Statement

Details of service charges levied by STC and MMTC

STC		MMTC	
Items	Service Charges (% of CIF Value)	Items	Service Charges (% of CIF Value)
Edible Oil	0.5%	Chemicals	3%
Wheat	1.2%	Spandix Yarn	15.20%
Fertilizer (Urea) (for Govt. of India)	Rs. 17/MT	Silk	3-5%
		Metals (back to back, Precommitted)	1-25%
		Gold (From Exporters)	0.5%
		Gold (From Non- Exporters)	0.25%
		Silver (From Exporters)	3.5%
		Silver (From Non- Exporters)	0.25%
		Wheat	1.5-2.0%
		Urea (For Govt of India)	Rs. 17/MT
		Urea (For Fertilizer Units Like National Fertilizers Limited, etc.)	US\$ 0.50/MT